IN THE HIGH COURT OF DELHI AT NEW DELHI

\"+6"2_inHr./Gaz./G-4/2023

From :-

Sir.

The Registrar General. High Court of Delhi.

New Dalhi

The Principal District & Sessions Judge (HQs), Tis Hazari Courts. New Delhi

> \5\\. March, 2023 New Dolbl dated the

Nomination of Judicial Officer as Senior Trainers for conducting One Day Referral Judges Training Programme under the segis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC)

I am directed to forward herewith a copy of e-mail letter dated 06.03.2023 of the Member Secretary, MCPC, Supreme Court of India, New Delhi, on the above subject, and to say that Ms. Nisha Saxena, District Judge (Commercial Court)-04, Central District. Tis Hazari Courts, Delhi, has been granted permission to be as Senior Trainer to conduct One Day Referral Judges Training Programme, on 18th March, 2023 at Odisha Judicial Academy, Cuttack, under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC).

The concerned judicial officer may kindly be informed accordingly

Yours faithfully.

Encl: As above

(Vintry Sharma) Assistant Registrar (Gaz.IB) for Registrar General

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI No.20657-661_Misc/Trng/Gaz/2023 Dated, Delhi thd 5 MAR 2023

Copy forwarded along with its enclosures to the following, for information:-Ms. Nisha Saxena, District Judge, Commercial Court, Central District, Tis Hazari Court,

2) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
3) The P.S toglid. Principal District & Sessions Judge (Hqs), Delhi.
4) The Massite Committee, English/Hindi, Tis Hazari Court, Delhi. The Layers for uploading the same,

> (Kaveri-Baweia) Officer-In-Charge (Judicial Branch, HOs) For Principal District & Sessions Judge(Hqs):Delhi

Endst.No. /DHC/Gaz/G-4/2023

Dated: March, 2023

Conviorwarded for information and necessary action to: The Member Secretary, MCPC, Supreme Court of India, New Delhi (Email)

moso@sci.nic.in , Telephone: 011-23115621) The Judge In-charge, Delhi Mediation Centre, Tis Hazari Courts, Delhi.

3. The Registrar General, High Court of Odisha - 753002 (Fax: 0871- 2508507. 25008551



Vinay Sharma

permission to Ms. Nisha Saxena

Mon. Mar 06, 2023 12:51 PM

abject : Fwd: Permission to Ms. Nisha Saxena To : Vinay Sharma <ar-gazette18.dho@qov.in>, Assistant Registrar (Gaz.) <argazette.dho@nic.in>

From: "Shri Ravinder Dudeja" <rg.dho@nic.in> To: "Registrar Vigilance Delhi High Court" <rudho@nic.in>

Sent: Monday, March 6, 2023 11:10:48 AM Subject: Pwd: Permission to Ms. Nisha Saxena

From: "Mediation And Conditiation Project Committee" <mcpc@sci.nic.in> To: "Shri Ravinder Dudeja" <rg.dhc@nlc.in>

Cc: "Hitesh Kumar" <delhimediationcentre@nic.in> Sent: Sunday, March 5, 2023 9:06:13 PM Subject: Permission to Ms. Nisha Saxena

The Ld. Registrar General, Delhi High Court. Sher Shah Marg. New Delhi.

Respected Sir,

It is humbly submitted that the following officer of Delhi Higher Judicial Service has been nominated by MCPC as Senior Trainer for conducting One Day Referral Judges Training Programme under the aegis of Mediation and Conciliation Project Committee, Supreme Court of India [MCPC], as per the details given below:

S.No.	Date & Venue	Name of the Senior Trainer
1.	18th March, 2023 at Odisha Judicial Academy, Cuttack	Ms. Nisha Saxena

You are, therefore, requested to kindly accord necessary permission to the abovenamed Judicial Officer. Thanking you.

Regards. MCPC